

**IN THE NATIONAL COMPANY LAW TRIBUNAL NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 218**  
**(IB)-1647(ND)2019**  
**IA-1689/2024**

**IN THE MATTER OF:**

**Mr. Kumud Mishra** ... **Applicant/Petitioner**

**Versus**

**M/s. Reverse Logistics Company Pvt. Ltd.** ... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 15.07.2024**

**CORAM:**

**SH. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-1689/2024:** There is no appearance on behalf of the Applicant. Even on 03.06.2024 there was no appearance on behalf of the Applicant. List the matter before Regular Bench on 30.09.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(MANNI SANKARIAH SHANMUGA SUNDARAM)**  
**MEMBER (J)**